

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4038
ANSWERED ON:19.12.2011
VIOLATIONS OF MINES SAFETY NORMS
Laguri Shri Yashbant Narayan Singh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a large number of violations of mines safety norms have been taking place in the mines across the country;
- (b) if so, the number of notices/letters regarding violation of mines safety norms issued by the Directorate General of Mines Safety (DGMS) during the last two years, State-wise;
- (c) whether certain reports about corrupt practices in issuing such notices/letters by DGMS office have come to the notice of the Government; and
- (d) if so, the reaction of the Government in this regard?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) & (b): The State-wise number of notices/letters regarding violations of mines safety norms issued by Directorate General of Mines Safety (DGMS) during the last two years is given in Annexure.

(c) & (d): As per the available information, there are no corrupt practices adopted in issuance of such notices/letters by DGMS. However, in case any complaint is received, the same is enquired into and suitable action is taken.